

Export Marketing of Non-traditional Items

1258. SHRI ASHWANI KUMAR: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are examining policy recommendations made by a researcher at Department of Commerce, Delhi School of Economics in a doctoral thesis on "Export Marketing of Non-traditional Items" which were made available to the Ministry of commerce by the Indian Council of Social Science Research vide their letter No. F. 6/6/78-IC, dated 7th April, 1980; and

(b) whether the policy recommendations relating to export promotion of non-traditional items contained in this study have been referred to Export Promotion Councils and other concerned bodies for the views of the trade industry?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Indian Council of Social Science Research is being advised to send their recommendations of the thesis to the concerned Export Promotion Councils/Commodity Boards, etc. for their study and suggestions to the Government.

Amendment of Income Tax Act

1259. SHRI PYARELAL KHANDELWAL: SHRI ASHWANI KUMAR:

Will the Minister of FINANCE be pleased to state:

(a) whether Government's attention has been drawn to a news item captioned "Export Promotion: Amendment of Section 35-B of Income Tax Act published in the 'Economics Times' dated July 21, 1980 regarding misuse of the provisions of Export Market Development Allowance by companies; and

(b) if so, whether Government have considered the suggestion emerging from the Delhi School of Economic

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Study quoted in this news article for the purpose of designing the provisions of Section 35-B of the Income Tax Act?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) Yes, Sir.

(b) It has not considered necessary to make any modification in the amendment proposed by the Finance (No. 2) Bill, 1980, to Section 35B of the Income-tax Act, 1961.

Details Regarding India's Balance of Payments

1260. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to refer to table 6.4 "India's Balance of Payments" given in the Economic Survey, 1979-80 and state:

(a) the details of the items regarding the receipts and payments under the headings (i) Foreign travels (ii) Transportation (iii) Insurance (iv) Investment Income (v) Government not included elsewhere (vi) Miscellaneous (vii) Transfer payments official (viii) Transfer payments private.

(b) the components of receipts and payments pertaining to the headings mentioned above during the years 1975-76, 1976-77 and 1977-78; and

(c) the comparable figures for developer countries like U.K., USA, West Germany etc. to the extent available during the last three years.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) and (b). The details and components of items covered under the major headings of invisible transactions referred to in the question, are given in the supplement to the Reserve Bank of India Bulletin for the month of October, 1978 (pages 48 to 50).

(c) The details of receipts and payments under the major heads of in-